

### Corrigendum

S.No	Section	Existing	Modification
1	Section 3.6 (b)	EMD of all unsuccessful Bidders would be refunded by IRDAI within 180 days of the Bidder being notified as being unsuccessful. The EMD, for the amount mentioned above, of successful Bidder would be returned after the completion of tenure of the contract period.	EMD of all unsuccessful Bidders would be refunded by IRDAI within 30 days of the Bidder being notified as being unsuccessful. The EMD of successful Bidder would be returned on submission of Performance Bank Guarantee as stated in Section 9.4 (Performance Guarantee) of RFP
2	Section 8: Commercial Bidding	-	(g) The rate quoted by the bidder(s) should be valid for <b>at least 4 years</b> from the date of execution of the agreement/contract.
3	Form-3 (Annexure-I)	-	The term 'supplier' used in Form-3 (Annexure-I) refers to 'bidder'

of LD